- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2982/17/2021]

- (iii) (a) Sixty-sixth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2983/17/2021]

- (iv) (a) Fifty-first Annual Report and Accounts of the Handloom Export Promotion Council (HEPC), Chennai, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 2981/17/2021]

- I. Reports and Accounts (2019-20) of various Corporation, Institution, Centre etc. and related papers
- II. MoUs between the Government of India and Various Companies

SHRI V. MURALEEDHARAN: Sir, on behalf of Dr. Jitendra Singh, I lay on the Table—

- I. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Annual Report and Accounts of the Antrix Corporation Limited (ACL), Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 2948/17/2021]
 - (ii) (a) Annual Report and Accounts of the National Institute of Science Education and Research, Bhubaneswar, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) above.

[Placed in Library. See No. L.T. 2957/17/2021]

(B) A copy each (in English and Hindi) of the Annual Report of the Central Information Commission (CIC), New Delhi, for the year 2019-20, under sub-section (4) of Section 25 of the Right to Information Act, 2005.

[Placed in Library. See No. L.T. 2947/17/2021]

- (C) A copy each (in English and Hindi) of the following papers:
- (i) (a) Annual Report and Accounts of the North Eastern Space Applications Centre (NE-SAC), Shillong, Meghalaya, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2951/17/2021]

- (ii) (a) Annual Report and Accounts of the Physical Research Laboratory (PRL), Ahmedabad, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2949/17/2021]

- (iii) (a) Annual Report and Accounts of the National Atmospheric Research Laboratory (NARL), Gadanki, Andhra Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2950/17/2021]

- (iv) (a) Annual Report of the National Centre for Good Governance (NCGG), New Delhi, for the year 2019-20.
 - (b) Annual Accounts of the National Centre for Good Governance (NCGG), New Delhi, for the year 2019-20, and the Audit Report thereon.

(c) Summary Report of the above Centre.

[Placed in Library. See No. L.T. 2945/17/2021]

II. (1) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited (NPCIL), for the year 2020-21.

[Placed in Library. See No. L.T. 2954/17/2021]

(2) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Bharatiya Nabhikiya Vidyut Nigam Ltd. (BHAVINI), for the year 2020-21.

[Placed in Library. See No. L.T. 2955/17/2021]

(3) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Uranium Corporation of India Limited (UCIL), for the year 2020-21.

[Placed in Library. See No. L.T. 2952/17/2021]

(4) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited (ECIL), for the year 2020-21.

[Placed in Library. See No. L.T. 2953/17/2021]

(5) Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the IREL (India) Limited (formerly known as Indian Rare Earths Limited), for the year 2020-21.

[Placed in Library. See No. L.T. 2956/17/2021]

MESSAGE FROM LOK SABHA

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"I am directed to inform you that Lok Sabha, at its sitting held on Wednesday, the 3rd February, 2021, adopted the following motion:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to elect 10 members from amongst the members of the Rajya Sabha to join in the Committee on Welfare of Other Backward Classes for the term of one year